

ITEM NO.809

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. 54663/2019, 152125/2018 IN  
Writ Petition(s)(Civil) No(s). 649/2018

MRINALINI PADHI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 02-12-2019 These applications were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SURYA KANT

Counsel for the parties :

Mr. Debasis Misra, Adv. (Mentioned By)

UPON hearing the counsel the Court made the following  
O R D E R

List on 08.01.2020 along with the main matter.

[ CHARANJEET KAUR ]  
A.R. -CUM-P.S.

[ INDU KUMARI POKHRIYAL ]  
ASSTT. REGISTRAR